

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017**


**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2020**

Name of the Company: Uday H Dave & HK Dave Ltd  
V/s  
Prafulkunverba Kiritsingh Gohil & ROC  
Gujarat

Section of the Companies Act : IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MINI M. NAIR	Advocate	Respondents.	
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2.	J M Shah	Advocate	Petitioners	 3/1/20
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**ORDER**

The parties are represented through learned counsels.

On the request of the Learned Lawyer for the Respondent, the matter is adjourned in presence of other side.

List the matter on 05.02.2020.

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 7th day of January. 2020

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**